## GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:4227
ANSWERED ON:20.04.2015
CONTAINER CORPORATION OF INDIA
Maragatham Smt. K.;Pradhan Shri Nagendra Kumar;Raut Shri Vinayak Bhaurao;Shewale Shri Rahul Ramesh

## Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government has taken a note that several public sector companies including Container Corporation of India (CCI) falling under the purview of the Ministry are facing investigation for service tax evasion to the tune of crores of rupees;
- (b) if so, the details thereof;
- (c) whether the companies in connivance with the Railways allegedly evaded paying service tax by taking advantage of the relaxation given by the Government;
- (d) if so the details thereof;
- (e) whether the Government has conducted any enquiry in this regard; and
- (f) if so, the outcome thereof and the action taken by the Government against the guilty persons?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA)

(a) to (f): Investigation into service tax matters is instituted and the extent of tax evasion, if any, is decided by service tax authorities under Ministry of Finance. Details of such investigation initiated are being collected from Ministry of Finance and will be laid on the Table of the House.